

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 22/17 in CP 09/16	-	Hearing	241	M.V.Prakash Gurbaxani Vs. SBF Health Care Pvt.Ltd.& 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUNIL R	Respondents	Sunil

Counsel for petitioner is present. Counsel for respondent is also present. Rejoinder is not filed. Therefore, the matter is posted for enquiry. Both parties are directed to get ready for the inquiry.

Posted on 23.08.2017.

MEMBER (J)

MEMBER (T)